

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 2605
ANSWERED ON 11/08/2023

MEIS BENEFITS TO MSMEs

2605. SHRI ABIR RANJAN BISWAS:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) whether Government has any mechanism or guidelines to ensure that Merchandise Exports from India Scheme (MEIS) benefits are passed on to Micro, Small and Medium Enterprises (MSMEs) engaged in export activities;
- (b) if so, the details thereof and the number and percentage of MSMEs benefited under MEIS in last five years and the current year, year-wise;
- (c) if not, the reasons therefor and whether Government considers it necessary to do so; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) & (b): The MEIS was implemented for exports w.e.f. 01.04.2015 and provides export benefits to all eligible exporters including the MSME exporters as per the Scheme framework under the FTP 2015-20. Data based on the MSME nature of the exporting entity was not collected separately.

(c) & (d): No changes in MEIS are being envisaged for MSME exporters as the Scheme has been discontinued w.e.f. 01.01.2021.
